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Cr1.A.No. 639 OF 1998  
ITEM NO.106

COURT NO. 5

SECTION II

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 639 OF 1998

State of Rajasthan Appellant (s)

Versus

Teg Bahadur & Ors. Respondent (s)

Dated: 23/03/2004: This appeal was called on for hearing today.

CORAM

HON'BLE MR. JUSTICE Y.K. SABHARWAL  
HON'BLE MR. JUSTICE S.B. SINHA

For Appellant (s)Ms. Sandhya Goswami, Adv.

For Respondent (s)Mr. Sushil K. Jain, Adv.

UPON hearing counsel, the Court made the following

O R D E R

In the interest of justice, appellant is granted four weeks time to file the additional documents. The case is adjourned.

(S. Thapar)(V.P. Tyagi)  
PS to RegistrarCourt Master